

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3671
ANSWERED ON:11.08.2015
Infiltration along Indo-Nepal Border
Adityanath Shri Yogi;Azad Shri Kirti (JHA)

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has taken cognizance of the incidents of infiltration by the anti-social elements in the country including bordering districts of Bihar namely Darbhanga and Madhubani etc. along Indo-Nepal border;
- (b) if so, the details thereof and the steps taken by the Government to check such infiltration;
- (c) whether incidents of training camps being run by the anti-social elements for carrying out terrorist activities in districts adjacent to Nepal have been noticed; and
- (d) if so, the details thereof and the reaction of the Government thereto?

Answer

Minister of State in the Ministry of Home Affairs
(SHRI KIREN RIJU)

(a) & (b): There are no documented evidences of infiltration by the anti-social elements from Nepal to India. However, Sashastra Seema Bal (SSB) has arrested 12 third country nationals on Indo-Nepal border in the state of Bihar during the last three years and current year, for want of valid documents.

The Indo-Nepal border is open and porous and there exists a visa free regime to move freely across the border on a reciprocal basis. To check infiltration across the Indo-Nepal border SSB has been deployed at the border as a Border Guarding Force. SSB has established 471 Border Out Posts (BOPs) on Indo-Nepal border, which regularly carry out various operational activities like patrolling and naka-bandi along the border. Checking of persons crossing the border is also being carried out by SSB both randomly as well as on the basis of inputs received from own sources/ sister agencies.

(c) & (d): There are no inputs about training camps being run by anti-social elements/ terrorists in districts adjacent to Nepal.
